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**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

18.03.2009

OA No. 190/2005

None present for applicant.

Mr. Ganesh Chandra Gupta, Proxy counsel for
Mr. Shailesh Prakash, Counsel for respondents.

In this case none is appearing on behalf of the applicant since 26.07.2007. This Tribunal directed to Registry on 10.11.2008 to issue notice to the applicant to make alternative arrangement on the next date of hearing, failing which the matter will be decided finally. As per the report of the Registry, notice was sent to the applicant through Registered AD and has been served upon the applicant. Even none is appearing on behalf of the applicant.

In view of what has been stated above; it appears that applicant has lost interest in this case. As such, the present OA is dismissed in default for non prosecution on the part of the applicant.

B.L. Khatre
(B.L. KHATRE)
MEMBER (A)

M.L. Chauhan
(M.L. CHAUHAN)
MEMBER (J)

AHQ